

IN THE HIGH COURT OF JUDICATURE AT MADRAS

DATED: 07.06.2021

CORAM :

THE HON'BLE MR.SANJIB BANERJEE, CHIEF JUSTICE

AND

THE HON'BLE MR.JUSTICE SENTHILKUMAR RAMAMOORTHY

W.P.No.11850 of 2021

M.Karpagam

... Petitioner

Vs

1 Commissionerate for the Welfare of Differently Abled
No.5, Kamarajar Salai
Lady Wellington College Campus
Chennai - 600 005.

2 The Government of Tamil Nadu
Rep. by its Secretary
Health and Family Welfare Department
Fort St.George, Chennai - 600 009.

... Respondents

Prayer: Petition filed under Article 226 of the Constitution of India for issuance of a Writ of Mandamus directing the respondents to frame a standard operating procedure for vaccinating homebound persons, persons with disability, persons at institutions, nursing homes etc.

For Petitioner : Mr.R.Prabhakaran

For Respondents : Mr.R.Shunmugasundaram
Advocate-General
assisted by
Ms.Shabnam Banu
Government Advocate

ORDER
(made by the Hon'ble Chief Justice)

Learned Advocate-General is available on the virtual mode and accepts notice on behalf of the State.

2. The matter pertains to special facilities being initiated by the State for vaccinating homebound persons, persons with disabilities and those in hospitals, nursing homes, or otherwise unable to attend vaccination centres.

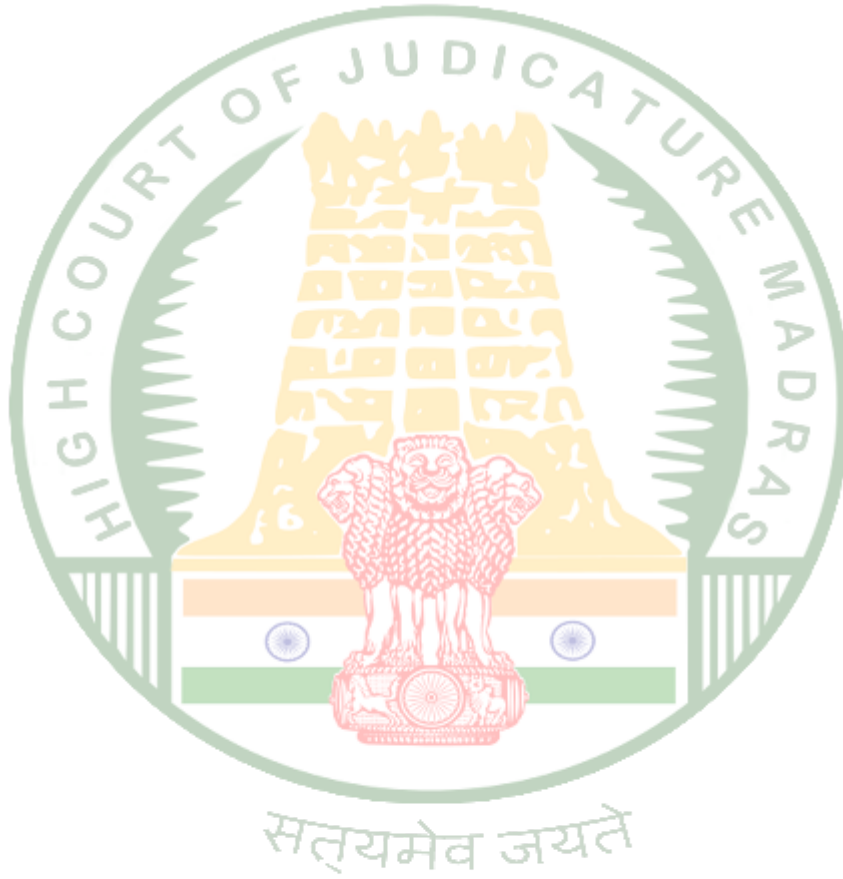
3. There are several sections of citizens who require special attention, not the least of them being the classes indicated by the petitioner and even inmates at correctional homes. Though the matter has been referred to in passing in a general report filed on behalf of the State in the suo motu proceedings instituted pertaining to the second surge of the pandemic, a more detailed study requires to be conducted as to the initiatives to be taken to deal with the vulnerable classes referred to by the petitioner.

4. Let the matter appear a fortnight hence for the State to indicate a road-map in such regard.

List the matter on 21.6.2021.

(S.B., CJ.) (S.K.R., J.)
07.06.2021

sasi

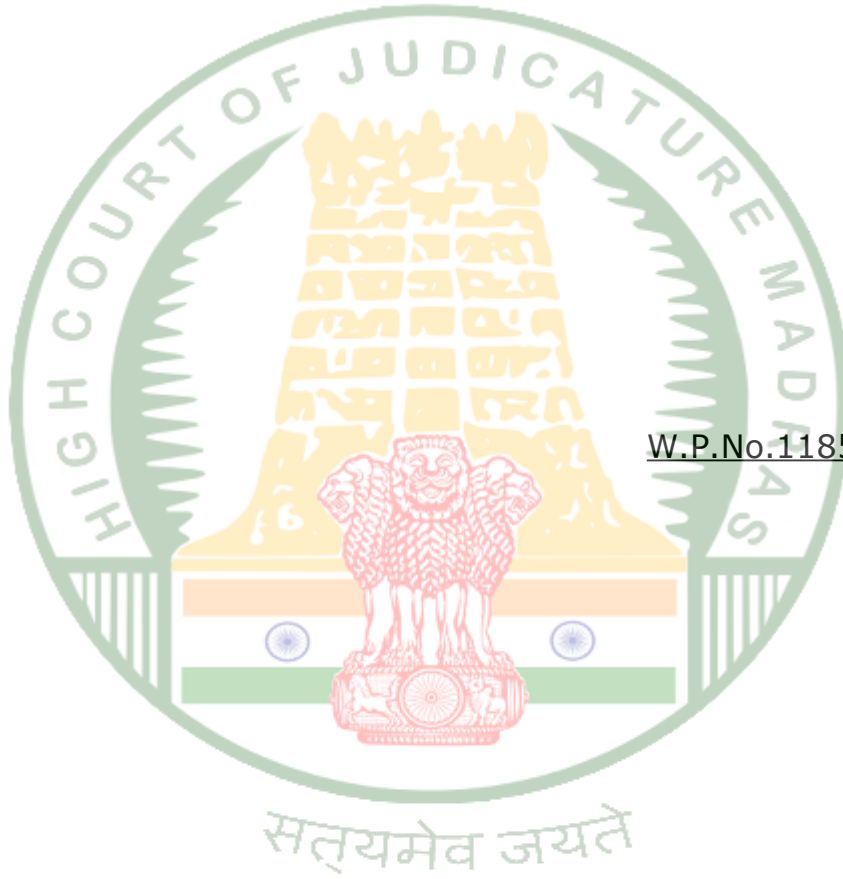


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THE HON'BLE CHIEF JUSTICE
AND
SENTHILKUMAR RAMAMOORTHY, J.

(sasi)



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